

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

119

Appeal No.421/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7<sup>TH</sup> AUGUST, 2018, 10:30 A.M.

Name of the Company	Ranchi Construction & Developers Pvt Ltd-Vs- ROC JKH		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

*1.0* *Subir Kumar, CS.*

*Petitioner*

*Petitioner*

*P. K. Ray*  
*07/08/2018*

*P. K. Ray*  
*A.R.O.C. JKH*  
*A.O.L. Ranchi*  
*07/08/2018*

**ORDER**

Ld. Pr. CS for appellant is present.

Ld. Assistant Registrar of ROC, Jharkhand has appeared in person and sought time to file supplementary affidavit. Time is granted. Directed to file supplementary affidavit within 7 days.

List it for further consideration on 23/08/2018.

*Sd*

(Jinan K.R.)  
Member (J)